

(b) 1,656 vagrant children were taken charge of, during 1959.

(c) Such children as, in the opinion of the court, should not be permitted to remain in the actual charge or control of their parents or guardians during the pendency of proceedings, are sent to the Remand Home.

(d) In appropriate cases, children are sent to the Children's Home under orders of the Court.

Economic Mission at Lagos

*801. **Shri P. C. Borooah**: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Government of India are going to set up an Economic Mission at Lagos, the Federal Capital of Nigeria;

(b) if so, when; and

(c) the details thereof?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). No, Sir. It has only been decided to open a Commercial Section in the Commission of India at Lagos for looking after commercial interests in Nigeria and Ghana.

कृत्रिम वर्षा

*८०२. **श्रीमती कृष्णा मेहता** : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कृत्रिम वर्षा करने के बारे में किये गये प्रयोगों के कोई महत्वपूर्ण परिणाम निकले हैं, और

(ख) यदि हां, तो उन्हें कब तक कार्यान्वित किया जायेगा ?

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री (श्री हुमायून् कबिर) : (क) और (ख). किसी खास नतीजे पर पहुंचने के लिए अभी बहुत जल्दी है। पदल्ली के अलावा आगरा और जयपुर में भी प्रयोग करने का इरादा है।

Credit from Poland

*803. { **Shri D. C. Sharma:**
Shri P. C. Borooah:
Shri Hem Barua:
Shri Ajit Singh Sarhadl:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Poland has granted India credits amounting to Rs. 15 crores for the purchase of Polish capital goods required for projects proposed to be included in the Third Five Year Plan;

(b) the nature and term of the credit; and

(c) the nature of goods to be purchased?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). The Government of the Polish People's Republic have offered credits equivalent to Rs. 15 crores for purchase of equipment and complete industrial plants manufactured in Poland and required for Third Five-Year Plan projects. The terms of the credit and the nature of goods to be purchased are yet to be settled by further negotiations with the Polish authorities.

Export of Steel Billets

*804. **Shri Morarka**: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have invited tenders for export of steel billets from Bhilai;

(b) whether the demand for billets of all existing re-rollers in the country will be fully met before exports are contemplated; and

(c) what efforts have been made to utilise the idle second and third shift capacities of efficient re-rollers?

The Minister of Steel, Mines and Fuel (Sardar Sawaran Singh): (a) No, Sir. But Hindustan Steel is free to export what Government permit to be exported.